

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
216/16	TP 17/17	Hearing	101	Vision Cinemas Ltd.

SL. NO.	NAME (IN CAPITAL & PHONE NUMBER)	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

Counsel for petitioner is present. She requested time to comply the objections raised by the registry of Hon'ble High Court of Karnataka. Only after complying the objections notice will be ordered. List it on 21/06/2017.

  
**Member (J)**

  
**Member (T)**